

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(C) No. 2971 of 2021

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

For the Petitioners : Mr. Lukesh Kumar, Advocate  
For the Resp. Nos. 1 to 4 : Mr. Ranjit Kumar, A.C. to G.P.-IV  
For the Resp. Nos. 5 & 6 : Mr. Sumeet Gadodia, Advocate

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04/06.09.2021 The present case is taken up through video conferencing.

Mr. Ranjit Kumar, learned A.C. to G.P.-IV appearing on behalf of the respondent nos. 1 to 4, as well as Mr. Sumeet Gadodia, learned counsel appearing on behalf of the respondent nos. 5 and 6, pray for and are allowed four weeks' time to seek instruction and file respective counter affidavits.

Put up this case after four weeks under the heading "For Admission".

**(Rajesh Shankar, J.)**

Ritesh